

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 135/16	TP 66/17	Hearing	433(e) / 433(f)	Nestor Infotech Solutions Pvt. Ltd., Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Krishna S. Vyas. RAMAKANTHARAO 9945328070.	PETITIONER	<i>[Signature]</i>

Counsel for Petitioner is present. She again requested time to comply the provisions of I&B code and also to comply the objections raised by the Hon'ble High Court of Karnataka.

Time extended as a last chance to 09.08.2017. No further adjournment will be given.


MEMBER (J)